

I. A copy each (in English and Hindi) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution) Notification G.S.R. 241 (E) dated the 25th March, 2003, publishing the Sugar Development Fund (Second Amendment) Rules, 2003, under sub-section (3) of section 9 of the Sugar Development Fund Act, 1982, together with delay statement. [Placed in Library. See No. L.T. 8014/03]

II. A copy (in English) of the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution) Notification G.S.R. 344 (E) dated the 22nd April, 2003, publishing Corrigendum to G.S.R. 241(E) dated the 25th March, 2003, regarding Sugar Development Fund (Second Amendment) Rules, 2003, together with delay statement. [Placed in Library. See No. L.T. 8049/03]

REPORT OF THE COMMITTEE ON PETITIONS

DR. A.K. PATEL (Gujarat): Sir, I present the Hundred and Eighteenth Report (in English and Hindi) of the Committee on Petitions on the petition signed by Shri D.K. Rout, General Secretary, All Orissa State Bank Officers' Association, Bhubaneswar regarding the unfair labour practices of the management of State Bank of India.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON INDUSTRY

DR. P.C. ALEXANDER (Maharashtra): Sir, I present the following reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Industry:

- (i) Hundred and Twenty-seventh Report on MoU performance in respect of PSUs of Shipping Industry (Ministry of Heavy Industries and Public Enterprises);

- (ii) Hundred and Twenty-eighth Report on Provisions and Prospects of Auto Policy as announced by the Government of India (Ministry of Heavy Industries and Public Enterprises); and
- (iii) Hundred and Twenty-ninth Report on Credit Flow to SSI Sector in the Regions of Delhi, Noida and Ghaziabad (Ministry of Small Scale Industries).

REPORT OF THE JOINT COMMITTEE ON OFFICES OF PROFIT

SHRI SANJAY NIRUPAM (Maharashtra): Sir, I lay on the Table a copy (in English and Hindi) of the Seventh Report of the Joint Committee on Offices of Profit (Thirteenth Lok Sabha).

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON LABOUR AND WELFARE

श्री सविता शारदा (गुजरात): महोदया, मैं "दि ट्राइबल कोआप्रेटिव मार्केटिंग डेवलपमेंट फेडरेशन ऑफ इंडिया लिमिटेड" के संबंध में विभाग-संबंधित श्रम और कल्याण संबंधी संसदीय समिति (तेरहवीं लोक सभा) के तैत्तीसवे प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ।

MATTERS RAISED WITH PERMISSION OF CHAIR

The entry of a person in the Parliament House precincts in the guise of the Minister of Shipping

श्री रमा शंकर कौशिक (उत्तर प्रदेश): श्रीमन्, मैं आपकी अनुमति से अभी चंद दिन पहले जो संसद भवन के परिसर में सारी सुरक्षा व्यवस्था को तोड़ कर एक व्यक्ति माननीय शत्रुघ्न सिन्हा के भेष में आ गया था, उसके संबंध में एक निवेदन करना चाहता हूँ। उस व्यक्ति ने जो बयान दिया है, उसमें साफ तौर से यह कहा है कि यह सारा कार्यक्रम एक इलेक्ट्रॉनिक मीडिया ने उससे कराया। यह बहुत ही शर्मनाक बात है कि इलेक्ट्रॉनिक मीडिया हमारी सुरक्षा व्यवस्था में इस प्रकार से एक व्यक्ति को उकसाकर उसे धोके में रख कर यह करे मैं अभी यह नहीं कह सकता हूँ कि यह उसका बयान बिल्कुल सही ही है, हो सकता है गलत भी हो लेकिन उसका यह बयान है। तो सरकार का यह कर्तव्य है कि वह इस बात की पूरी तरीके से जांच करे। उसने इलेक्ट्रॉनिक मीडिया का नाम लिया है कि "आज तक" ने उसको इस काम के लिए